

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO.*124**

TO BE ANSWERED ON THE 3RD MAY, 2016/VAISAKHA 13, 1938 (SAKA)

SUICIDE BY POLICE PERSONNEL

***124. SHRI VENKATESH BABU T.G.:
SHRIMATI SUPRIYA SULE:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether incidents of suicide committed by police personnel have been reported in States and UTs, recently;

(b) if so, the number of such cases reported during each of the last three years and the current year, gender and State-wise including Delhi police personnel;

(c) whether the Government has identified the causes/circumstances behind such incidents and if so, the details thereof;

(d) whether the Government, in coordination with the States, has any proposal to provide adequate and modern arms training and reduce stress and work load of such personnel as well as motivate the lower rung of the police force and if so, the details thereof; and

(e) the other measures taken by the Government to check such cases in future and improve the working conditions of police personnel along with the steps taken so far for the welfare of police personnel in the country?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO THE LOK SABHA STARRED QUESTION NO.*124 FOR 03.05.2016.

(a) & (b): 'Police' and 'Law and Order' are State subjects, falling in Entry 1 and 2 of List -II of the Seventh Schedule of the Constitution of India. However, as per data maintained by the National Crime Records Bureau (NCRB), State/Union Territory-wise breakup of number of suicides by police personnel in the calendar years 2012, 2013 and 2014 is at Annexure-I. So far as the Central Armed Police Forces (CAPFs) and Assam Rifles (AR), are concerned, force and gender-wise details of personnel who committed suicide during each of the last three years and the current year are at Annexure-II.

(c): The causative factors in most of the cases were found to be personal and domestic problems such as marital discords, personal enmity, mental illness, depression etc. In few cases the same could be owing to work related stress.

(d) & (e): Since personnel matters of state police are handled by states themselves, the Government of India has no direct role in improving the working conditions and welfare of the state police personnel. However,

Union Government has been advising the State Governments for improving the working conditions of their police personnel and to undertake necessary welfare measures. They have also been advised to put in place an effective mechanism for redressal of personnel grievances and resolution of inter-personal problems and to conduct appropriate sensitization training programmes. Central assistance for better infrastructural facilities at police stations and strengthening of State Government training institutions is provided to State Police through the Scheme of Modernisation of Police Force. Funds provided for infrastructural development of State Police Force under this scheme also contribute to maintaining morale of the State police personnel. So far as CAPFs/AR are concerned, various measures taken by the Government of India to improve the working conditions and welfare of these police personnel are listed at Annexure-III.

State/UT wise civil personnel, armed police personnel and other police personnel committed suicides during 2012,2013 & 2014.

Sl. No.	State/UT	2012	2013	2014			
		Total Police	Total Police	Civil Police	Armed Police	Other Police	Total Police
1	Andhra Pradesh	10	11	3	0	0	3
2	Arunachal Pradesh	1	0	0	0	0	0
3	Assam	1	6	0	2	0	2
4	Bihar	1	8	0	1	0	1
5	Chhattisgarh	7	4	10	4	1	15
6	Goa	0	1	0	0	1	1
7	Gujarat	6	8	3	2	0	5
8	Haryana	10	8	5	0	1	6
9	Himachal Pradesh	0	0	0	0	0	0
10	Jammu & Kashmir	2	5	3	0	0	3
11	Jharkhand	1	7	0	0	0	0
12	Karnataka	17	15	7	0	0	7
13	Kerala	8	15	8	1	0	9
14	Madhya Pradesh	12	8	14	0	1	15
15	Maharashtra	28	40	32	2	2	36
16	Manipur	0	2	1	4	0	5
17	Meghalaya	0	0	0	0	0	0
18	Mizoram	2	2	0	0	0	0
19	Nagaland	0	1	0	0	0	0
20	Odisha	6	1	0	1	3	4
21	Punjab	1	9	4	0	0	4
22	Rajasthan	4	2	0	0	0	0
23	Sikkim	0	0	1	0	0	1
24	Tamil Nadu	58	31	27	0	0	27
25	Telangana			1	2	0	3
26	Tripura	2	0	0	0	0	0
27	Uttar Pradesh	9	9	4	1	1	6
28	Uttarakhand	0	0	0	0	0	0
29	West Bengal	10	29	1	5	1	7
	TOTAL STATE(S)	196	222	124	25	11	160
30	A & N Islands	4	1	1	0	0	1
31	Chandigarh	3	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0
33	Daman & Diu	1	0	0	0	0	0
34	Delhi UT	10	10	4	0	0	4
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	0	2	0	0	0	0
	TOTAL UT(S)	18	13	5	0	0	5
	TOTAL (ALL INDIA)	214	235	129	25	11	165

Central Armed Police Forces (CAPFs) and Assam Rifles (AR), force and gender-wise details of personnel committed suicide during each of the last three years and the current year is as under:-

Force	Gender	Years				Total
		2013	2014	2015	2016*	
CRPF	Male	38	41	37	6	122
	Female	0	0	1	0	1
BSF	Male	38	46	27	4	115
	Female	0	0	0	1	1
SSB	Male	7	8	8	1	24
	Female	0	0	0	0	0
ITBP	Male	7	8	9	2	26
	Female	0	0	0	0	0
CISF	Male	13	10	15	2	40
	Female	4	1	1	0	6
AR	Male	8	11	11	0	30
	Female	0	0	0	0	0
	Total	115	125	109	16	365

Following actions have been taken by the Government to curb suicides among the CAPF personnel in the country :-

- i) Transparent policies pertaining to transfer and leave of CAPFs and AR personnel. The hospitalization period due to injuries while on duty is treated as on duty. Choice of posting is considered to the extent possible after the personnel served in hard area.
- ii) Regular interaction of officers with troops to find out and address their grievances.
- iii) Ensuring adequate rest and relief by regulating the duty hours.
- iv) Improving living conditions for troops, providing adequate recreational/entertainment, sports, communication facilities etc. Crèche facility is also provided at various establishments (where feasible) to facilitate the female employees.
- v) Facility of retention of government accommodation at the place of last posting (for keeping the family) while posted in NE State, J&K and LWE affected areas (except State Capitals).
- vi) Providing better medical facilities, also organizing talks with specialists to address their personal and psychological concerns and organizing Meditation & Yoga routinely for better stress management.
- vii) Adequately compensating the troops deployed in difficult areas.
- viii) Other welfare measures like facility of Central Police Canteen (CPC), scholarship for wards etc. Also air courier service has been provided to CAPF personnel deployed in NE States and J&K as welfare measure.
- ix) Designating retired CAPF personnel as ex-CAPF personnel for better identity and community recognition.
- x) Promotions are released regularly to eligible personnel as & when the vacancies arise. Financial benefits under Modified Assured Career Progression (MACP) are given in case promotions do not take place for want of vacancies at 10, 20 & 30 years of service.
